

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI.

Appeal No. 599/252/ND/2018

In the matter of:

TCT Cargo and Travels Pvt. Ltd.
Vs.
Registrar of Companies

... Appellant 
.... Respondent

SECTION: 252

Order delivered on 04.07.2018

CORAM

DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)

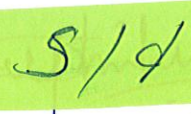
 For the Appellant
For the Respondent

Mr. Manish Raj, Company Prosecutor

For Income Tax

ORDER

None appears even on the second call. As a last chance to appellant, in the interest of Justice, matter is adjourned to 31.07.2018.


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Mukesh